

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 11.10.2022 (TUESDAY)

COURT –III

CASES SHALL BE HEARD ONLY IN PHYSICAL MODE

10:30 AM

In the Court of Hon'ble Mr. Justice Anant Bijay Singh, Member (Judicial) and Hon'ble Ms. Shreesha Merla, Member (Technical)

For Directions

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 724 of 2021	Dilip Kumar Manubhai Bhalodia & Anr. Vs. JM Financial Asset Reconstruction Company Ltd. & Anr.	Malak Bhatt	Anil Bhatia Kajal Sharma Sonal Jain-R1 Rajesh Srivastava-R2

For Admission (After Notice)

2.	Comp. App. (AT) (Ins) No. 762 of 2021	Neha Khanna & Anr. Vs. Tybros Infratech Pvt. Ltd.	Akshat Bajpai	Nikhil Verma S. Rishabh Jain
3.	Compensation Application No. 01 of 2020 in Competition Appeal (AT) No. 70 of 2018	East India Petroleum Pvt. Ltd. Vs. South Asia LPG Co. Pvt. Ltd.	Kunal Mehra	Amitabh Kumar B Alia Parth-R1

For Hearing

4.	Comp. App. (AT) (Ins) No. 591 of 2021	Usha Sharma Director of Suspended Board of Directors Ganaya Commodities Pvt. Ltd. Vs. Avneet Goyal & Anr.	Anurag Ojha	Abhishek Parihar-R2
5.	Comp. App. (AT) (Ins) No. 79 of 2022	Suman Chadha Vs. Nilesh Sharma Resolution Professional Today Homes and Infrastructure Pvt Ltd.	Tavish B. Prasad	Kanishk Khetan
6.	Comp. App. (AT) (Ins) No. 179 of 2022	With Suresh Khurana Vs. Nilesh Sharma	Gaurav Rana	Palash Singhai Kartikay Yadav

7.	Comp. App. (AT) No. 235 of 2019	Regent R & D Technologies Pvt Ltd & Anr. Vs. The Registrar of Companies, Pune.	Susshil Daga	Ashish Aggarwal Kamal Kant Jha Animesh Tripathi
8.	Comp. App. (AT) No. 202 of 2020	Registrar of Companies Vs. Sri Amarnath Finance Ltd. With	Rajesh K. Gogna	Rajesh Bohra Sangeeta Bohra
9.	Comp. App. (AT) No. 203 of 2020	Registrar of Companies Vs. Sunny Cast and Forge Pvt. Ltd.	Rajesh K. Gogna	Abhishek Rao Shailesh Suman PCA Abhishek Rishabh Sachdeva
10.	Comp. App. (AT) No. 209 of 2020	R.P. Casting Pvt. Ltd. Vs. Registrar of Companies, Delhi & Haryana	Ashish Middha	Easha Kadian Sanjay Kumar-R2 Himanshu Lata Sisodiya Himanshu Chakrvarty

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By order of Hon'ble Chairperson
-sd/-
Registrar